

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
TELECAST RIGHTS OF COMMONWEALTH GAMES

3464

SHRI RAJ MOHINDER SINGH MAJITHA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

- (a) whether it is a fact that telecasting rights of the Commonwealth Games 2010 are being considered to be given to a company called Satellite Information Service of Britain;
- (b) if so, whether it is also a fact that the Prasar Bharati has recommended these rights to be given to the said firm; and
- (c) if so, the details thereof and the grounds for these recommendations?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING

(Dr. S. JAGATHRAKSHAKAN)

(a) & (b) No, Sir. The telecast rights of Commonwealth Games Delhi 2010 are not given to Satellite Information Services (SIS Live), UK. Prasar Bharati has outsourced the production and coverage of the Commonwealth Games Delhi 2010 SIS Live U.K. However, the telecast rights of Commonwealth Games Delhi 2010 for India continue to be with Prasar Bharati as a Right Holding Broadcaster.

(c) Does not arise.